

ITEM NO.1

Court No.8

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA 3/2010 in CIVIL APPEAL NO. 3977 OF 2010

INDIAN DRUGS & PHARMACEUTICAL LTD.

Appellant (s)

VERSUS

FAMY CARE & ORS.

Respondent(s)

(With appln(s) for modification/clarification and office report )  
(For final disposal)

Date: 06/09/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR  
HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Appellant(s) Ms. Meera Mathur, Adv.

For Respondent(s) Mrs. Shally Bhasin Maheshwari, Adv.

Ms. Indira Jaisingh, ASG,  
Ms. Asha G. Nair, Adv.  
Mr. D.S. Mahra, Adv.  
Ms. Indira Sawhney, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

I.A. No. 3 is dismissed.

(Shashi Sareen)  
Court Master

(Shashi Bala Vij)  
Court Master